

IN THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH (COURT – II)
(Through Hybrid Mode)

Item No. 148

COMP.APPL/177(CH)2023
COMP.APPL/202(CH)2023
And
CP No. 98/Chd/Chd/2023

IN THE MATTER OF

Surinder Singh Cheema

...

Petitioner

Versus

Geetu Constructions Pvt. Ltd

...

Respondent

Under Section: 241(1), 242(4), CA 2013

Rule: 11 of NCLT

Order delivered on 03.05.2024

Due to paucity of time, the matter could not be taken up today, hence
adjourned to 12.07.2024.

Sd/-

Court Officer

03.05.2024

Atiqur